



NOTIFICATION No. 158 /2020

MADRAS HIGH COURT
SITTING ARRANGEMENTS FOR CHRISTMAS HOLIDAYS 2020
FOR THE PRINCIPAL SEAT AT CHENNAI AND
MADURAI BENCH OF MADRAS HIGH COURT AT MADURAI

It is hereby notified that the following sitting arrangements are made for Christmas Holidays - 2020, i.e., from 24.12.2020 (Thursday) to 03.01.2021 (Sunday) for the Madras High Court (both Principal Seat at Chennai and Madurai Bench of Madras High Court at Madurai).

1. The Hon'ble Thiru. Justice R.Mahadevan, The Hon'ble Dr. Justice Anita Sumanth, The Hon'ble Thiru. Justice Senthilkumar Ramamoorthy, The Hon'ble Thiru. Justice G.Chandrasekharan, The Hon'ble Thiru. Justice V.Sivagnanam and The Hon'ble Ms. Justice R.N.Manjula will sit at Principal Seat at Chennai as Vacation Judges on 30.12.2020 (Wednesday), to dispose of urgent matters.

2. The Hon'ble Thiru. Justice P.Velmurugan and The Hon'ble Thiru. Justice G.Ilangovan will sit at Madurai Bench of Madras High Court at Madurai, as Vacation Judges on 30.12.2020 (Wednesday), to dispose of urgent matters.

3. Their Lordships will sit to dispose of the urgent matters as follows:-

PRINCIPAL SEAT AT CHENNAI

<i>Sl.No</i>	<i>HON'BLE JUDGES</i>	<i>SUBJECT</i>
1	The Hon'ble Thiru. Justice R.Mahadevan, and The Hon'ble Dr. Justice Anita Sumanth	All Division Bench matters.
2	The Hon'ble Thiru. Justice Senthilkumar Ramamoorthy	All Single Bench Writ Petitions.
3	The Hon'ble Thiru. Justice G.Chandrasekharan	Criminal Original Petitions – Anticipatory Bail Applications and all other Petitions concerning Anticipatory Bail. All other Single Bench Criminal Side matters which are not specifically assigned to any other Court.
4	The Hon'ble Thiru. Justice V.Sivagnanam	Criminal Original Petitions – Bail Applications and all other Petitions concerning Bail.
5	The Hon'ble Ms. Justice R.N.Manjula	All Single Bench Appellate Side and Original Side matters

MADURAI BENCH OF MADRAS HIGH COURT AT MADURAI

<i>Sl.No</i>	<i>HON'BLE JUDGES</i>	<i>SUBJECT</i>
1	The Hon'ble Thiru. Justice P.Velmurugan and The Hon'ble Thiru. Justice G.Ilangovan	All Division Bench matters
2	The Hon'ble Thiru. Justice P.Velmurugan	After Division Bench work – All Single Bench Writ and Appellate Side matters.
3	The Hon'ble Thiru. Justice G.Ilangovan	After Division Bench work – All Single Bench Criminal Side matters.

4. The following Officers are nominated as Vacation Officers for the Principal Seat at Chennai and Madurai Bench of Madras High Court at Madurai :-

<i>Sl. No.</i>	<i>PRINCIPAL SEAT</i>	<i>MADURAI BENCH</i>
1	Tmt.B.Geetha, Deputy Registrar (Special Cell – C.J. Conference)	Thiru.A.Paramasivam, Deputy Registrar (Accounts)
2	Tmt.K.Usha, Assistant Registrar (O.S. II)	Thiru.A.Vijayaram, Assistant Registrar (A.S.)
3	Tmt.N.Malathi, Assistant Registrar (Digitization - IV)	Thiru.G.Sankar, Assistant Registrar (C.S. - II)

5. The aforesaid Officers are hereby instructed to act as Vacation Officers from **24.12.2020 (Thursday) to 03.01.2021 (Sunday)** (inclusive of holidays).

6. Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers on 28.12.2020 (Monday) from 10.30 a.m. to 4.00 p.m. in the Principal Seat at Chennai by following the instructions given in Notification No.143/2020 dated 13.07.2020 published in the Cause List of the Principal Seat of Madras High Court at Chennai. The e-mail id of the Vacation Officers is **masbenchvac1@gmail.com**

7. Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers on 28.12.2020 (Monday) from 10.30 a.m. to 4.00 p.m. in the Madurai Bench of Madras High Court at Madurai by following the instructions given in Notification No.105/JUDL/2020 dated 15.07.2020 published in the Cause List of the Madurai Bench of Madras High Court at Madurai. The e-mail id of the Vacation Officers is **mdubenchvac1@gmail.com**

8. The method of hearing of cases being followed now in the Madras High Court (Principal Seat and Madurai Bench) will be applicable for the Christmas Holidays Sitting, 2020.

9. For the bail petitions, Lower Court bail order should be enclosed along with the petitions.

10. Sitting of the Vacation Court will be from **10.30 a.m. to 4.45 p.m.**, on **30.12.2020 (Wednesday)** in the Principal Seat at Chennai and Madurai Bench of Madras High Court at Madurai.

11. The Registry (both the Principal Seat at Chennai and Madurai Bench of Madras High Court at Madurai) will work from 10.00 a.m. to 4.45 p.m., on all working days during Christmas Holidays-2020, except the Court sitting day, on which day, the Registry will function from 10.00 a.m. to 5.45 p.m., or till the rising of the Court, whichever is later.

HIGH COURT, MADRAS
DATED: 19.12.2020

Sd/- R. POORNIMA
REGISTRAR GENERAL (i/c)